## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/6/2016

NAME OF THE PETITIONER(S)

: MARG LTD +3

NAME OF THE RESPONDENT(S)

: KARAIKAL PORT PVT LTD + 8

UNDER SECTION

: 241/242 OF COMPANIES ACT 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

RAJENDRAN RAGHAVAN

Counsel for R-6 (INDIAN BANK)

2. SHONA MALUE A. ASIF BASHA

3. R. Sankaranarayanan Per Skriver Concel

N.P. VIIAY EVIMAR

4. DO STALAR J

for Mr. Shirakumar S Suresh

Coursel for Karaillal

## **ORDER**

Counsels representing both the parties are present and prayed for time to make submissions. Time is enlarged at their request. Put up alongwith CP 7/2016 and TCP 174/2016 on 21.12.2017.

S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)

bc